

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2017

Dated: 23rd April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for
Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Shubham Arya for R-2

Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R-24

Mr. S. Vallinayagam for R-45

ORDER

All the respondents have been served and affidavit of service is filed.

List the matter on **05.07.2018**. In the meantime, learned counsel for the respondents may file reply on or before 05.06.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**